

Title: Introduction of the Land Acquisition (Amendment) Bill (Substitution of new section for section 16 etc.).

16.53 hrs.

SHRI BHAGWAN SHANKAR RAWAT (AGRA): I beg to move for leave to introduce a Bill to amend the Land Acquisition Act, 1894.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Land Acquisition Act, 1894."

The motion was adopted.

SHRI BHAGWAN SHANKAR RAWAT (AGRA): I introduce the Bill.

*Publish in the Gazette of india, Extraordinary Part-II- Section-2,
dated 12.6.1998.